### WRITTEN ANSWERS TO QUESTIONS

# मंगई बाह निर्यत्रल योजना

\*११७६. आदे रा० न० सिंह ः क्या सिखाई और विखुत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सर-कार के कहने पर उत्तर प्रदेश सरकार ने बलिया ग्रौर गाजीपुर के पास मंगई नदी पर बाढ़ को रोकने के लिये जो बांघ बनाया जा रहा था, उसका निर्माण कार्य स्थगित कर दिया है;

(स) क्या यह भी सच है कि जिन कोत्रों के लोगों ने मंगई नदी पर बांध बनवाने की मांग की थी उन्होंने एक ऊंची सड़क बनवाने का सुझाव दिया है ; और

(ग) क्यासरकार को पताहै कि धामी इक्क उस क्षेत्र में सिचाई के प्रयोजन के लिये वाबाढ़ से गांवों धौर फसलों को बचाने के लिये कोई प्रबन्ध नहीं किया गया है?

योजना उपमंत्री (श्री झ्या०नं० मिथ): (क) से (ग). प्रपेक्षित जानकारी का इक विवरण सदन की मेज पर रख दिया नया है । [वज्जिये परिज्ञिप्ट ४, झनुबन्च संस्था ७६]

#### Locomotives and Carriages

\*1177. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) the present stock position of the broad gauge locomotives and carriages on the Northern Railway; and

(b) whether the present stock is sufficient?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan): (a) A statement is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 79].

(b) Not sufficient to meet the demand of passenger traffic in full.

### Freight Brokers' Association

#### \*1182. { Thakur Jugal Kishore Sinha: Babu Remnarayan Singh:

Will the Minister of Transport be pleased to state:

(a) whether Government are aware that there is a Freight Brokers' association in Calcutta, Bombay etc. to negotiate the movement of commodities and allotment of space between the shippers and shipping Agent;

(b) whether it is a fact that the membership of the Associaton is limited so that the members of the Association enjoy the monopoly in the matter of brokerage;

(c) whether Government are aware that the monopoly of brokerage so far enjoyed by the Freight Brokers' Associations has resulted in the accumulation of more than one seat into the hands of one individual firm under different names; and

(d) what is the policy of Government towards this Organisation in respect of the ships owned by the Government of India ?

### The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) It is true that the rules of the Associations provide for a limited membership but there is provision for admission of new members in accordance with the prescribed procedure.

(c) It appears that the Calcutta Association includes more than one member for each firm on the basis of the number of partners.

(d) It is presumed that the Hon'ble member has in mind the ships owned by the Eastern Shipping Corporation. If so, the booking of the cargo for the Corporation's vessels is done through its own brokers or otherwise, except in the case of the India-Australia and the India-Far East trades where the cargoes are booked through the Members of the Calcutta Freight Brokers' Association in accordance with the arrangements existing between the Conferences and the Brokers' Associations.

## Late Arrival of Trains

\*1183. Shri C. R. Chowdary: Will the Minister of Railways be pleased to state the redsons for the late coming of trains from Masalipatam to Narasaraopet, invariably?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khaa): A statement is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No 80]

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